

(5)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/106/2016  
NAME OF THE PETITIONER(S) : S.K. Ganesan & 4 others  
NAME OF THE RESPONDENT(S) : M/s Bidar Rubber and Reclaims Pvt. Ltd. & 8 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	M. RASHAN ATIF for CIBI VISHNU	for Respondents 1 to 6	M. R. Asha
2.	B. Dharmaraj		B. Dharmaraj

**ORDER**

Counsel representing both the parties are present and prayed time for making submissions. Time extended at their request. Put up on 11.12.2017 at 10.30 A.M.

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**K Anantha Padmanabha Swamy**  
Member (Judicial)